

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2406
TO BE ANSWERED ON 03.12.2019

DELAY IN PAYMENT IN MGNREGS

2406. ADV. DEAN KURIAKOSE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether there is a delay in timely disbursement of daily wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), if so the details thereof;
- (b) whether the introduction of National Electronic Fund Management System (NEFMS) has further complicated and contributed to the delay in payments of wages and if so, the details thereof;
- (c) whether the MGNREGS Sangharsh Morcha's study over the delay in wage payments reveals that the Government wants to curtail the outgo of allocations by delaying payments; and
- (d) if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a): The Ministry along with the States/UTs has been making concerted efforts for improving the timely payment of wages. The Ministry has issued Standard Operating Procedure (SoP) on timely payment process for direct payment into the account of beneficiaries. States/ UTs have been advised to generate pay orders in time. This has resulted in considerable improvement in the status of timely generation of pay order leading to improvement in actual time taken to credit wages in the workers account. During the current Financial Year 2019-20 (as on 27.11.2019), around 97% pay orders have been generated within 15 days from the date of closure of the Muster Roll.

(b): No, Sir.

(c) & (d): The Ministry is not aware about any such study conducted by Mahatma Gandhi NREGS Sangharsh Morcha. The fund release for implementation of Mahatma Gandhi NREGA to States/UTs is a continuous process and Central Government is making funds available keeping in view the demand.